



Government of Jammu and Kashmir  
Finance Department  
Civil Secretariat Jammu/Srinagar

Notification  
Srinagar, the 22<sup>nd</sup> October, 2019

SRO 621 - In exercise of the powers conferred by sub-sections (1) of section 11 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017), the State Government, on the recommendations of the Council hereby makes the following amendments in the 32 notification No - GST-2 DATED 08.07.2017 namely -

(1) in the Schedule.

(i) after S No 57 and the entries relating thereto, the following serial number and the entries shall be inserted, namely -

57A	0813	Tamarind dried
-----	------	----------------

(ii) after S No 114B and the entries relating thereto, the following serial number and the entries shall be inserted, namely -

114C	46	Plates and cups made up of all kinds of leaves, flowers/bark
------	----	--

2 This notification shall come into force w.e.f 1<sup>st</sup> October, 2019

By Order of the Government of Jammu & Kashmir

Sd/-  
(Dr. Arun Kumar Mehta) IAS,  
Financial Commissioner,  
Finance Department,  
Dated: 22.10.2019

No. ET/Est/GST/119/2017-IV

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners
3. Financial Commissioner to the Hon'ble Governor
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Excise Commissioner, J&K.
9. Commissioner, State Taxes, J&K.
10. Additional Commissioner, State Taxes (Adm) Jammu/Kashmir.
11. Additional Commissioner, State Taxes Tax Planning, J&K.
12. Pvt. Secretary to Hon'ble Advisor (S).
13. President Kashmir Chamber of Commerce & Industry, Kashmir.
14. President Federation of Industry, Kashmir.
15. President Chamber of Commerce & Industry, Jammu.
16. President Industries Association Bari Brahmana/Samba.
17. President Tax Bar Association, Jammu/Srinagar.
18. General Manager, Government Press Jammu/Kashmir.
19. Private Secretary to the Financial Commissioner, Finance Department.
20. Government Order file/Stock file/Incharge website.

(Dr. Aadil Farped)

Deputy Secretary to the Government